

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1622

ANSWERED ON:14.03.2005

CONDITION OF SUGAR MILLS

Rawat Shri Ashok Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the condition of some sugar mills in Uttar Pradesh has deteriorated due to the irregularities committed by the management;
- (b) if so, whether the management of these mills has transferred the Provident Funds and other funds of the employees to other sugar mills; and
- (c) if so, the concrete steps being taken by the Government to curb such irregularities and the rehabilitate the sugar mills in Uttar Pradesh?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( SHRI SHARAD PAWAR )

(a) to (c): As per the information received from the Government of Uttar Pradesh, the deterioration in the condition of the mills of Uttar Pradesh is because of unexpected downfall in sugar prices in previous years and shortfall in the availability of cane and not due to irregularities committed by the management. Government of Uttar Pradesh have further confirmed they have not received any information about management of these mills of having transferred the provident funds of the employees to other sugar mills.